

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422
IA/679/ND/2024 IN IB/738/ND/2023

IN THE MATTER OF:

Bank of Maharashtra	...	Applicant
Versus		
Mr. Gaurav Vasudev	...	Respondent

Under Section 95(1).

Order delivered on 03.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **31.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)